GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2946 ANSWERED ON FRIDAY, THE 3RD AUGUST, 2018 [SHRAVANA 12, 1940 (SAKA)]

REVIVAL OF CLOSED SMES

QUESTION

2946. SHRI PR. SENTHIL NATHAN: SHRI K.N. RAMACHANDRAN: SHRI BHARATHI MOHAN R.K.: SHRIMATI V. SATHYA BAMA:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

कारपोरेट कार्य मंत्री

- (a) whether the Union Government has taken cognizance that many private companies and several Small & Medium Enterprises (SMEs) registered with Registrar of Companies (ROCs) were severely affected or closed down in one year since the introduction of Goods and Services Tax (GST);
- (b) if so, the details of the companies shut down, State-wise;
- (c) the effective steps taken by the Union Government to facilitate such distressed SMEs and bring back them to normalcy; and
- (d) the details of the loss of jobs due to this regression in Micro, Small & Medium Enterprises (MSMEs) sector and the Government's stand in this regard?

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE AFFAIRS

(SHRI P. P. CHAUDHARY)

(a) to (d): The Ministry of Micro, Small & Medium Enterprises (MSMEs) has informed that it has no information/data on closure of Small & Medium Enterprise Units/ their distress or the consequent job loss.
